

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 18.11.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Manish Sisodia , Advocate	D.B.Civil Spl.Appeal No. (W)173/2004,State / Bijulal & Ors.	Mr.P.R.Singh Jodha,AAG. RHC	Mr.J.P.Joshi & Keth Singh
02.	Shri D.S.Udhawat, Advocate	S.B.Civil Second Appeal No.137/2010,Smt.Ratan Devi V/s Ratan Devi W/o Shankar Lal Dhobi	Mr.S.L.Jain & Abhinav Jain	Mr.V.S. Choudhary
03.	Dr.Rakesh Sinha, Advocate	S.B.Civil Second Appeal No.144/2008,Jethmal Singh V/s Shari Narpat Singh & Ors.	Mr.Sanjay Nahar	Mr.B.R.Mehta
04.	Smt.Meena Kothari , Advocate	S.B.Civil Misc.Transfer Pet.No.73/2015, Smt.Meana V/s Himmat Singh	Mr. Shri Kant Verma	Mr.Pradeep Shah & Sandeep shah

CAUSE – LIST 19.11.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Sanjeev Joshri,Advocate	S.B.Civil Second Appeal No.55/1993,GhanShyam V/s Jagdish Chandra	Mr.Vikash Balia	Mr.Arvind Samdariya
02.	Smt.Meena Kothari,Advocate	D.B.Civil Misc.Appeal No.914/2015,Smt.Manju V/s Jai Karan	Mr.A.K.Babel	Mr.B.S.Charan
03.	Snt.Pramila Acharya , Advocate	S.B.Civil Misc.Transfer Pet.No.120/2015,Smt. Heena Panchal V/s Harshad Panchal	Mr.P.Nayak
04.	Shri Gulam Hussain,Retd;D.J.	S.B.Civil Second Appeal No.196/2015,Balkhira Begam V/s Yasin Khan	Mr.Manoj Bhandari	MrVipin Makad
05.	Shri Mali Ram Pareek,Advocate	S.B.Civil Second Appeal No.32/1994,LR,s of Moti lal V/sLR,s of Kherajmal	Rekha Borana	Mr.Murlidhar Boob

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR